

- (i) As against the employment generation of 907.31 lakh mandays under JRY in Bihar during 1989-90, a target of employment generation of 1125.86 lakh mandays has been fixed for 1990-91.
- (ii) The wage-material ratio under JRY in Bihar has been increased to 60:40 during 1990-91 as against the ratio of 50:50 during 1989-90 to raise the employment content of the programme.
- (iii) The per capita subsidy under IRDP in Bihar has been increased from Rs. 2568 in 1989-90 to Rs. 3146 during 1990-91 to enable the poor families to acquire viable assets which can generate sustainable income and help them to overcome poverty.

[English]

Quota System to Provide Telephones on Priority Basis

4922. SHRI V. KRISHNA RAO:
SHRI C.P. MUDIAIA GIRI-
YAPPA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is proposed to introduce a quota system to provide Telephones on priority basis on the recommendations of Members of Parliament like LPG connections; and

(b) if so, the details thereof and by what time such a quota system would be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). No

decision has so far been taken for fixing the number of telephones to be released on priority on the basis of recommendations are of the M.Ps. However such recommendations are given due consideration and telephone sanctioned on priority subject to their merits.

Revision of Visa Regulations

4923. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Estimates Committee (1990-91) of Lok Sabha have urged the Government to undertake a revision of visa regulations between India and Bangladesh to check the unauthorised and unwarranted population transfer; and

(b) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The matter is being examined.

Complaints from German Industrial Firm Against HPSIDC

4924. SHRI V. SREENIVASA PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Union Government and Indian Embassy in Bonn have received complaints from some German industrial firm against the Himachal Pradesh State Industrial Development Corporation Ltd., Shimla for its misleading statements and fraudulent dealing with the German firms;

(b) if so, the facts and details thereof; and